

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:961
ANSWERED ON:10.07.2009
LOAN UNDER PMRY
Reddy Shri Magunta Srinivasulu

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received complaints from the States and beneficiaries regarding rejection of applications, delay in sanctioning and disbursement of loan by public sector banks under the Pradhan Mantri Rozgar Yojana (PMRY);
- (b) if so, the bank-wise details thereof during the last three years; and
- (c) the remedial measures being taken/proposed to be taken by the Union Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMONARAIN MEENA)

- (a): A few complaints are received from time to time by the Government regarding rejection of applications, delay in sanctioning and disbursement of loans, etc. under the Prime Minister's Rozgar Yojana (PMRY) and the same are taken up with the concerned bank for remedial action.
- (b): Bank-wise details of the number of complaints received are not maintained by the Reserve Bank of India (RBI). The monitoring of performance of panics under PMRY had been left to the Committee at the district, State and Central levels and the respective banks, as per monitoring mechanism prescribed by RBI.
- (c): PMRY has been merged with Rural Employment Generation Programme (REGP) and a new scheme called Prime Minister Employment Generation Programme (PMEGP) has been introduced, by Ministry of Micro, Small and Medium Enterprises (MSME) with effect from 1st April, 2008. The scheme is monitored by Khadi & Village Industries Commission (KVIC), a statutory body under Ministry of MSME.